HIGH COURT OF DELHI: NEW DELHI

No. 21 /D-2/G.v.IA/DHC 2025 Dated, the 30 June 2025

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with effect from 01.07.2025:-

S. No.	Name of the Officer	From	То	Remarks
1.	Ms. Anju Bajaj Chandna		-	Vice Mr. Praveen Kumar
2.	Ms. Nisha Saxena		Sessions Judge,	Vice Ms. Anju Bajaj Chandna

BY ORDER OF THE COURT

(Sd/-) (ARUN BHARDWAJ) REGISTRAR GENERAL

3601 - 3634 Endst. No._____/D-2/Gaz.IA/DHC 2025

Dated, the 30 June . 2025

Copy forwarded for information and necessary action to:-

- 1. All the Principal District & Sessions Judges, Delhi.
- 2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
- 3. The Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi.
- 4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
- 5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
- 6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
- 7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
- 8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
- 9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
- 10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
- The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
- 12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
- 13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
- 14. The Commissioner of Police, Police Headquarters, New Delhi.

- 15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
- 16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
- 17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
- 18. PS to all Hon'ble Judges. Delhi High Court, for information of Hon'ble Judges.
- 19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
- 20. All Registrars, Delhi High Court, New Delhi.
- 21. The Joint Registrar (Vigilance- 1). Delhi High Court, New Delhi.
- 22. The Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.
- 23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
- 24. The Pay & Accounts Officer, Tis Hazari, Delhi.
- 25. The Joint Registrar (IT), DHC, with request to display this order on the website of Delhi High Court in accessibility format.
- 26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
- 27. The Hony, Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi,
- 28. The Hony, Secretary, New Delhi Bar Association, Patiala House, New Delhi.
- 29. The Hony, Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
- 30. The Hony, Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
- 31. The Hony, Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
- 32. The Hony, Secretary, Saket Courts Bar Association, Saket, New Delhi.
- 33. Personal file of the officer concerned.
- 34. Guard File.

Alia milias

(Raj Kumar Rawat)
Joint Registrar (Gazette-IA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2025/ 12/8-/ 100 387 Dated, Delhi the ______ 01 1025

Sub: Posting/Transfer in Delhi Higher Judicial Service.

Copy forwarded for information and necessary action to :-

- T. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Court, Delhi.
- 2. The Judge In-charge, Mediation Center, Tis Hazari, Delhi.
- 3. The Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
- 4. The Senior Civil Judge-cum-Rent Controller (Central), Tis Hazari Court, Delhi.
- 5. The Judge Small Causes Court (Central), Tis Hazari Court, Delhi.
- 6. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
- 7. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, ACR Cell, 'LAYERS' & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
- 8. The P.S. to Ld. Pr. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Court, Delhi
- 9. The Reader to Ld. Pr. District & Sessions Judge(HQs), Delhi.
- 10. The PRO, Tis Hazari Court, Delhi.
- 11. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
- 12. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
- 13. The Librarian, Telephone Operator & Facilitation Center, Tis Hazari Court, Delhi .
- 14. The Hony. Secretary, Delhi Bar Association, THC, Delhi.

(Mukesh Kumar Gupta)
District Judge (Commercial Court)-07
Officer In-charge, Judicial Branch (Central)